# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

#### LOK SABHA UNSTARRED QUESTION NO. 3076 TO BE ANSWERED ON 13<sup>th</sup> DECEMBER, 2024

## FUNDS CRISIS UNDER NHM IN KERALA

#### 3076. DR. SHASHI THAROOR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Union Government has resumed the flow of funds to the State Government of Kerala under the National Health Mission (NHM), which it had withheld earlier due to the refusal of State Government to comply with its branding requirements;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the implementation of the NHM in the State of Kerala has plunged into crisis, due to the withholding of funds; and

(d) if so, the steps taken by the Union Government to bring the implementation of NHM in Kerala back on track?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): Under the National Health Mission, technical and financial support is provided to the States/UTs for improvement in health infrastructure & strengthening healthcare systems.

All the States/UTs execute a Memorandum of Understanding (MoU) with Government of India as per framework of National Health Mission (NHM), which mandates compliance by the States of the guidelines issued under NHM as per the Clause 10.3 and 10.10.

State Government of Kerala vide letter dated 26th June 2024, has informed that Health and Family Welfare Department of Kerala has issued an order to comply with the guidelines of Government of India. In pursuance of commitment of compliance, an amount of Rs. 702.63 cr. has been released out of allocation of Rs. 913.24 cr for FY 2024-25 under NHM.

The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources. The approval given to State Government of Kerala is available in public domain at

https://nhm.gov.in/index4.php?lang=1&level=0&linkid=53&lid=66